

14

(6)

27.07.2004

MA No.1520/2004 in  
OA No.1959/2003

Presence: Shri S.K. Gupta, counsel for applicant.

MA 1520/2004

The sole prayer made is that there is a typing mistake in paragraph 9 of the order. The date of Notification is 12.8.1991 while in fact it has been typed as 14.8.1991. Since it is a typographical mistake, it is directed that in paragraph 9 at page 11 of the order of this Tribunal, the date of Notification should be read as 12.8.1991. MA 1520/2004 is accordingly disposed of.

  
(S.A. Singh)  
Member (A)

  
(V.S. Aggarwal)  
Chairman

*fresh MA for  
extension of time.*